

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1796
TO BE ANSWERED ON 21.09.2020**

NON PERMANENT UNSC MEMBERSHIP

1796. SHRI PINAKI MISRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of India's priorities as a non-permanent member of the UN Security Council (UNSC) for 2021-22, and the preparations made for the same;
- (b) whether India has several requests pending from UN Special Procedures and if so, the details thereof;
- (c) whether the Government plans to approve the aforementioned pending requests and if so, the details thereof and if not, the reasons therefor;
- (d) whether India has not complied with its reporting obligations to the UN Committee on Civil and Political Rights and the UN Committee on Economic, Social and Cultural Rights and if so, the details thereof; and
- (e) whether the Government plans to comply with the aforementioned reporting obligations and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

(a) to (e) India's priorities as non-permanent member of the UN Security Council for 2021-22 is based on India's Five "S" approach to the world: Viz. Samman (Respect), Samvad (Dialogue), Sahyog (Cooperation) and Shanti (Peace); to create conditions for universal Samriddhi (Prosperity). Through this approach, India seeks to move toward a 'New Orientation for a Reformed Multilateral System', - also known as NORMS. Under the NORMS rubric, India's priorities will be:

- Seeking responsible and inclusive solutions;
- Concrete and result-oriented action at the Security Council for an effective response to international terrorism;
- Reformed Multilateralism to reflect contemporary realities;
- A comprehensive approach to peace and security, guided by dialogue, mutual respect, commitment to international law, for which we also hope to help streamline UN Peacekeeping; and

- Technology with a human touch.

India has initiated consultations with the members of the Security Council and other strategic partners to achieve progress in our priorities.

India is one of the 126 Member States that has extended a standing invitation i.e. an open invitation to all thematic special procedures since 2011. The Government is aware of India's reporting obligations to the relevant UN Committees. This Ministry continues to process appropriate responses in consultation with the relevant Ministries/Departments of the Government on the respective subject matters/themes.
